

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 8014/2023
(Arising out of impugned final judgment and order dated 01-03-2023
in A482 No. 7589/2023 passed by the High Court of Judicature at
Allahabad)

IRFAN & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 125188/2023 - EXEMPTION FROM FILING O.T.
IA No. 125189/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(CrI) No. 8361/2023 (II)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
130250/2023

FOR EXEMPTION FROM FILING O.T. ON IA 130252/2023

IA No. 130250/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 130252/2023 - EXEMPTION FROM FILING O.T.)

Date : 10-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Mujahid Ahmad, Adv.
Mr. Aarif Ali, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mohd Ehatsham Rao, Adv.
Mr. D.k.chaubey, Adv.
Mr. Md Sarwar Alam, Adv.
Mr. Mohit Yadav, Adv.
Mr. Chand Qureshi, AOR

Mr. Ali Qambar Zaidi, Adv.
Ms. Amiy Shukla, AOR
Mr. Shakti Vardhan, Adv.

For Respondent(s)

Mr. Vikas Bansal, Adv.
Dr. Vijendra Singh Mahndiyan, Adv.
Mr. Vishwa Pal Singh, AOR
Mr. Anuroop Chakravarty, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Ashish Pandey, Adv.
Mr. Shashank Gusain, Adv.
Mr. Shreyansh Singh, Adv.
Ms. Akрати Gupta, Adv.

Mr. Ansar Ahmad Chaudhary, AOR
Ms. Shehla Chaudhary, Adv.
Mr. Sandeep Garausa, Adv.
Mr. Md. Anas Chaudhary, Adv.
Mr. Iduddin, Adv.
Mr. Jazib Siddiqui, Adv.
Mr. Mohammad Asim Khan, Adv.
Mr. Altamash Ahmad, Adv.

Mr. Ansar Ahmad Chaudhary, AOR
Ms. Shehla Chaudhary, Adv.
Mr. Sandeep Garausa, Adv.
Mr. Md. Anas Chaudhary, Adv.
Mr. Iduddin, Adv.
Mr. Jazib Siddiqui, Adv.
Mr. Mohammad Asim Khan, Adv.
Mr. Altamash Ahmad, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Not taken up.

List the matters on 21st November, 2023.

**(SONIA BHASIN)
COURT MASTER (SH)**

**(RANJANA SHAILEY)
COURT MASTER (NSH)**